

Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

F.No. 01/94/180/102/AM19/PC-4

Dated: 07/06/2018

Trade Notice No. 17/2018

To,

All RAs,
All EPCs,
Exporters

Subject: EODC Camp in RAs during 11.6.2018 to 22.6.2018 –reg

In order to facilitate expeditious disposal of EODC applications for Advance and EPCG authorisations, it has been decided that the following RAs would organise EODC camp from **11.6.2018 to 22.6.2018**:

- (i) Mumbai,
- (ii) Chennai,
- (iii) CLA, New Delhi,
- (iv) Bangalore,
- (v) Hyderabad,
- (vi) Ahmedabad,
- (vii) Vadodara,
- (viii) Pune ,
- (ix) Surat.

2. Following arrangements shall be made by RAs for this purpose:

- a. Camp shall be organised either in a big Hall or in a place suitable to accommodate staff and exporters.
- b. RAs shall ensure presence of adequate number of staff and officers for disposal of cases in the camp itself.
- c. Presence of senior officers shall also be ensured during the camp.
- d. RAs should duly publicise the organisation of the camp and all exporters having pending applications for EODC should be intimated to visit the camp during the period.
- e. Due to any reason if the case could not be decided at spot the same shall be taken up for subsequent examination. However, in no case, it shall take more than 3 days.
- f. Exporters are advised to visit the camp with all relevant documents prescribe in relevant ANF for discharge of export obligation.
- g. RAs shall ensure that processing and disposal shall takes place on the same day in presence of applicant.
- h. Difficulties if any may be brought to the notice of HQs immediately.


Jaykaran Singh

Joint Director General of Foreign Trade